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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.25/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.6/2016 along with CP No. 33/2008
NAME OF THE COMPANY	SKK Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	SKK Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P-2}	PCS	9849056652	
Ch. Ramesh Babu Ch. Ramesh Babu	Ad Ad	98484 76657 98484 76657	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for R3 & 5	SuryaCorporateLawyer@ gmail.com 9849866556	
S.V. VAMSHI KRISHNA	Adi for R4	S.V.K.associates@gmail.com 8919448958	

Heard Shri S. Chidambaram, Learned PCS, Shri CH. Ramesh Babu, Learned Counsel for the Petitioners and Shri Y. Suryanarayana, and Shri V. Vamshi Krishana, Learned Counsels for the Respondents.

The Learned Counsel for the Petitioner is permitted to file a memo by 6.10.2017. Post the Case on 9.10.2017.

Member (T)

Member (J)

Bm